

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 203 of 1996

Thursday, this the 15th day of February, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1 Vasanthi Reghunandan, Section Supervisor (Operative), Planning Section, Office of the General Manager, Telecom Ernakulam, Cochin -31.
- 2 M. Baby Padmaja, Section Supervisor (Operative), Establishment Section, Office of the General Manager, Telecom Ernakulam, Cochin -31.
- 3 Elsamma Joseph, Section Supervisor (Operative), Equipment Planning Section, Office of the General Manager, Telecom Ernakulam, Cochin -31.
- 4 Vedavyas P.K, Junior Supervisor (Operative), Department of Telecommunications, Office of the Sub Divisional Engineer(Administration), Ernakulam, Cochin -31.

.. Applicants

By Advocate Mr N. Nagaresh.

Vs

- 1 Chief General Manager, Telecom, Kerala Circle, Trivandrum -33.
- 2 Assistant General Manager(Administration), Office of the General Manager, Telecom, Ernakulam, Cochin -31.
- 3 Union of India represented by its Secretary, Department of Telecommunications, New Delhi.

.. Respondents

By Advocate Mr James Kurian, Addl. CGSC.

The application having been heard on 15th February 1996, the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

The four applicants before us seek appropriate directions to promote them under what is known as the One Time Bound Promotion Scheme. They rely on a decision of this Tribunal in O.A.756 of 1993 to support their claim. Representations made by applicants for the relief aforesaid remain before second respondent. Second respondent will pass appropriate orders on A-6 to A-9 representations within two months from today, bearing in mind the decision aforementioned.

2 Standing counsel submits that he will forward a copy of the original application and a copy of this order to second respondent for compliance. We record the submission.

3 Original application is disposed of as aforesaid. No costs.

Dated the 15th February, 1996.


P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

LIST OF ANNEXURES

1. Annexure A6: True copy of the representation dated 8.8.1995 submitted by the 1st applicant to the 2nd respondent.
2. Annexure A7: True copy of the representation dated 8.8.1995 submitted by the 2nd applicant to the 2nd respondent.
3. Annexure A8: True copy of the representation dated 8.8.1995 submitted by the 3rd applicant to the 2nd respondent..
4. Annexure A9: True copy of the representation dated 28.11.1995 submitted by the 4th applicant to the 2nd respondent.

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